

Topaki Media Private Limited C.P.(IB)-4278/2019, NCLT, Mumbai								
List of Claim of the Creditors pursuant to Regulation 13 of CIRP Regulations under IBC								
Sr. No.	Name of the Creditor	Category	Amount Claimed	Amount Admitted	Amount not verified	Security Interest	Voting %	Reasons
1	Recharge Express Private Limited Gut No. 350, Beed Road, Village Bhalgaon Dist - Aurangabad, Aurangabad - 431201	Financial Creditor	9,74,07,669.47	9,74,07,669.47	-	Unsecured	0%	1. The claim admitted pursuant to the Hon'ble NCLT order dated 27-Nov-24 in IA 5307/2023 & order dated 14-Feb-25 in IA 178/2025 2. The matter is subjudice for Related Party Status in view of submissions on 25-Aug-24, filings of 10-Sep-24, hearing on 14-Jan-25 & 14-Feb-25 in IA 178/2025. Based on the outcome of Adjudication, the Voting % shall be updated, accordingly
2	Force Applicances Private Limited, Autocars, Auto Cars Compound, Adalat Road, Aurangabad - 431 005	Financial Creditor	6,21,966.00	-	6,21,966.00	Unsecured	0%	1. Claim Amount is not Substantiated with Bank Statements. Only a tabular form is submitted. 2. Apart from the Loan Agreement there are no further documents / correspondence that has been attached to support the various disbursements. 3. The Loan document is not adequately stamped and hence requires adjudication.
			9,80,29,635.47	9,74,07,669.47	6,21,966.00		0%	